

### Slum Clearance in Orissa

3999. **Shri Chintamani Panigrahi:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the Government of Orissa have submitted any scheme for the clearance and improvement of slums in Orissa; and

(b) if so, the details thereof?

The Deputy Minister of Works, Housing and Supply (Shri Iqbal Singh): (a) and (b) The State Governments are not required to submit their projects for the clearance and improvement of slums to the Government of India for sanction. They are themselves competent to sanction such projects formulated by them or by other construction agencies in their States. The Central financial assistance is released to them every year on the basis of the expenditure incurred by them under the scheme

### Stipends to Scheduled Castes and Scheduled Tribes Students in Orissa

4000. **Shri Chintamani Panigrahi:** Will the Minister of Social Welfare be pleased to state:

(a) the amount of money which has been given to Orissa in 1966-67 and proposed to be given in 1966-67 and proposed to be given in 1967-68 for giving stipends to the Scheduled Caste, Scheduled Tribe and economically backward class students, category-wise; and

(b) the number of students in each category getting these stipends now?

The Minister of State in the Department of Social Welfare (Shrimati Phiroon Gaha): (a) and (b). The information is being collected from the State Government and will be laid on the Table of the House as soon as it is received.

### केन्द्रीय आयुर्वेदिक अनुसन्धान तथा अध्ययन संस्था, झांसी

4001. श्री राम सिंह अयरवाल :  
श्री हुकम चन्द कछवाय :

क्या स्वास्थ्य एवं परिवार नियोजन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने झांसी में केन्द्रीय आयुर्वेदिक अनुसन्धान तथा अध्ययन संस्था स्थापित करने का कोई निश्चय किया है,

(ख) यदि हा, तो इस पर किन्ना व्यय होगा, और

(ग) यदि नहीं, तो इस सम्बन्ध में कब तक निर्णय किया जायेगा ?

स्वास्थ्य एवं परिवार नियोजन मंत्री (डा० श्रीपति चन्द्र शेरर) : (क) आयुर्वेदिक साहित्य की उच्च शिक्षा तथा अनुसन्धान के लिये झांसी में एक केन्द्रीय संस्थान खोलने का एक प्रस्ताव है।

(ख) और (ग), इस प्रस्ताव की रूप-रेखा तैयार की जा रही है।

### Thannir Mukkam Bund Project

4002. **Shri A. K. Gopalan:**  
**Shri C. K. Chakrapani:**  
**Shrimati Susela Gopalan:**  
**Shri P. Ramamurti:**

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the work on Thannir Mukkam Bund Project work is not progressing according to the schedule;

(b) if so, the main reasons therefor;

(c) when the work began;

(d) when the work is likely to be completed; and

(e) the amount required for the completion of the work?

**The Minister of Irrigation and Power (Dr. K. L. Rao):** (a) and (b) The reasons for the delay in completing the work are: (1) Unexpected foundation difficulties requiring detailed study of the soil properties of the lake bed; and (2) the need to take up the work in stages so as to avoid any adverse affect on Cochin Harbour

(c) In 1958-59

(d) By end of Fourth Plan.

(e) The cost as per the original estimate was Rs 150 lakhs. According to present calculations the cost is expected to go up to Rs 320 lakhs.

#### **Ceiling on Urban Property**

**4003. Shri Vishwa Nath Pandey:** Will the Minister of Planning be pleased to state:

(a) whether it is a fact that Government are considering to impose the ceiling on the urban property in the country; and

(b) if so, when?

**The Minister of Planning, Petroleum and Chemicals and Social Welfare (Shri Asoka Mehta):** (a) The various issues involved in a ceiling on urban property have been under study. No firm conclusions have yet been reached.

(b) The question does not arise.

#### **Development of Backward Areas of U.P.**

**4004. Shri Vishwa Nath Pandey:** Will the Minister of Planning be pleased to state:

(a) the amount allotted to Uttar Pradesh for the development of backward areas during 1966-67; and

(b) the manner in which the amount was utilised by the State during the above period?

**The Minister of Planning, Petroleum and Chemicals and Social Welfare (Shri Asoka Mehta):** (a) and (b). The

State Government has been requested to furnish the necessary information. The same will be placed on the Table of the House as soon as received.

#### **L.I.C.**

**4005. Shri Jyotirmoy Basu:  
Shri Bhagaban Das:  
Shri Umanath:  
Shri B. K. Modak:**

Will the Minister of Finance be pleased to state:

(a) whether the late Pt Iswar Chandra Vidyasagar was pioneer of the idea of making provision for dependents;

(b) whether it is a fact that the Life Insurance Corporation has not done anything to perpetuate his ideals and his memory in its organisation,

(c) whether the Life Insurance Corporation has taken steps to perpetuate the memory of persons who were successful in showing a large volume of new business by booking large amounts of new annuity business every year which were surrendered within a short time in foreign country and thus involve the country in huge loss of foreign exchange; and

(d) whether the practice of booking annuity business and such surrendering them in foreign countries, the annuity policies so booked is still continuing?

**The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai)** (a) Yes, Sir. The Hindu Family Annuity Fund founded in 1872 by the Late Pt. Iswar Chandra Vidyasagar was one of the earliest of Indian insurers.

(b) The Life Insurance Corporation has not done anything in particular to perpetuate his memory.

(c) and (d). Immediate life annuities are not eligible for any surrender value. As regards deferred annuity policies, they can be surrendered against payment in a foreign country, even where the policy-holders is otherwise eligible, only after the expiry of